

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CONTEMPT PETITION (C) NO. 6 OF 2006 IN Civil Appeal 5807/2005

SUSHILA RAJE HOLKAR
r(s)

Petitione

VERSUS

ANIL KOK
t(s)

Responden

(With office report)

(for final disposal)

With Contempt Petition (C)No.36/2006 in CA No.5807/2005

(with office report and for final disposal)

Contempt Petition No.188/2006 in CA No. 5807/2005

Date: 29/09/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.K. SEMA

HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Petitioner(s)

Mr. Chetan Sharma, Sr.Adv.

Ms. K. Ramani, Adv.

Mr. Anil Shrivastav,Adv.

For Respondent(s)

Mr. Devendra Singh,Adv.

UPON hearing counsel the Court made the following

O R D E R

Call after two weeks.

(PAWAN KUMAR)
NAND SINGH)

COURT MASTER

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